

**Stationery and Printing office,
Calcutta**

1863. { Shri Nambiar:
Shri Imbichibava:
Shri P. Kunhan:

Will the Minister of Works and Housing be pleased to state:

(a) the total daily earnings of casual workers employed in the Stationery and Printing Office at Calcutta;

(b) whether Government propose to enhance the rates of these workers in view of the rising cost of living; and

(c) whether Government have any proposal to decasualise these workers and absorb them as regular workers?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Rs. 2.25.

(b) No such proposal is under consideration.

(c) Yes; such a proposal is under consideration.

Casual Workers in Stationery and Printing Office, Calcutta

1864. { Shri Nambiar:
Shri Imbichibava:
Shri P. Kunhan:

Will the Minister of Works and Housing be pleased to state:

(a) the number of workers employed in Government Stationery and Printing Office situated at 3, Church Lane, Calcutta;

(b) the number of casual workers working in this office; and

(c) whether it is a fact that some of the casual workers are working since 1956?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) 169 on the regular establishment.

(b) 80 to 90.

(c) There are 8 such workers.

Aid to Farmers Through State Banks

1865. **Shrimati Savitri Nigam:** Will the Minister of Finance be pleased to state:

(a) whether some of the Chief Ministers have approached him to formulate a scheme which may provide aid to farmers through State Banks; and

(b) if so, Government's reaction thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) It has been suggested from time to time that the State Bank of India should devote greater attention to the question of increasing the quantum of agricultural credit, particularly in areas in which cooperative societies are not strong or well-established.

(b) The question is still under consideration.

यमुना की बाढ़ के कारण हुई क्षति

1866, श्री रामेश्वरानन्द : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के केन्द्रीय जल तथा विद्युत् आयोग के एक अधिकारी ने यमुना की बाढ़ के कारण हुई क्षति की जांच करने के लिये गत वर्ष पंजाब के कुछ गांवों का दौरा किया था;

(ख) क्या इस अधिकारी ने इस सम्बन्ध में संघ सरकार को कोई रिपोर्ट दी है; और

(ग) यदि हां, तो उसकी मुख्य-मुख्य बातें क्या हैं और इस मामले में पंजाब सरकार द्वारा क्या कार्यवाही की गई है ?

सिंचाई और विद्युत् मंत्री (डा० कु० राव) : (क) जी, हां । अक्टूबर, 1963 में केन्द्रीय जल तथा विद्युत् आयोग के एक